

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 3135
TO BE ANSWERED ON 31.12.2018**

Fake Degrees/Certificates

3135. DR. SUNIL BALIRAM GAIKWAD:

SHRI BHOLA SINGH:

SHRI V. PANNEERSELVAM:

SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) the details of State/UT-wise break-up of Private Universities which have been established in the country through a State Legislation;
- (b) whether these Private Universities are indulging in large scale malpractices by awarding the degrees without imparting the requisite education up to the required standards earmarked for the studies in the relevant subjects, if so, the details thereof;
- (c) the steps being taken by the Government to ensure the adherence to the prescribed regulations;
- (d) whether the Government is aware of fake degrees/certificates of various private universities secured by the students through illegal means; and
- (e) if so, the number of such cases unearthed in the country during the last three years and the current year, University-wise?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a) to (e): At present, there are 325 Private Universities are functioning in the country. All Private Universities have been established by the Act of State Legislatures. State/UT-wise break-up of Private Universities is enclosed at **Annexure-I**. The details of these

Universities are also available on University Grants Commission (UGC) website www.ugc.ac.in.

UGC had received complaints against three Private Universities namely (i) CMJ University, Meghalaya; (ii) EIILM University, Sikkim; and (iii) Sunrise University, Alwar, Rajasthan for involvement in imparting degrees without fulfilling the requisite standards earmarked for the studies in the relevant subjects. After receipt of the complaints against CMJ University, Meghalaya and EIILM University, Sikkim, UGC enquired into the matter and sent its report to the State Government of Meghalaya and Sikkim in the year 2013 & 2015 respectively. On receipt of the report from UGC, both CMJ University & EIILM University have been dissolved by the respective State Governments in the year 2014 & 2015 respectively.

Private Universities are regulated by the UGC as per the provisions of the UGC (Establishment of and Maintenance of Standards in Private Universities) Regulations, 2003. In order to ensure adherence to the provisions of the UGC Regulations, UGC conducts inspection of every Private University with the help of its Expert Committees consisting of a representative(s) from the Statutory Council(s) concerned. These Committees assess the fulfillment of minimum criteria in terms of programmes, faculty, infrastructural facilities, financial viability, etc. as laid down by the UGC and respective Statutory Councils. In case any deficiencies are pointed out, the Private Universities are asked to submit compliance report in respect of the observations/suggestions of the Expert Committees.

Annexure-I

ANNEXURE REFERRED IN REPLY TO PART (a) TO (e) OF LOK SABHA UNSTARRED QUESTION NO. 3135 TO BE ANSWERED ON 31.12.2018 REGARDING FAKE DEGREES / CERTIFICATES

State/UT-wise break-up of all Private Universities

Sl. No.	State	No. of Private University
1	Andhra Pradesh	4
2	Arunachal Pradesh	8
3	Assam	6
4	Bihar	6
5	Chhattisgarh	11
6	Gujarat	34
7	Haryana	22
8	Himachal Pradesh	17
9	Jharkhand	13
10	Karnataka	17
11	Madhya Pradesh	33
12	Maharashtra	12
13	Manipur	1
14	Meghalaya	8
15	Mizoram	1
16	Nagaland	3
17	Orissa	4
18	Punjab	15
19	Rajasthan	50
20	Sikkim	4
21	Tripura	1
22	Uttar Pradesh	29
23	Uttarakhand	16
24	West Bengal	10
	Total	325
